

ITEM NO.4 Virtual Court 2 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 600/2020

MAULANA ALA HADRAMI & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No. 604/2020 (X)

(FOR ADMISSION)

W.P.(C) No. 603/2020 (X)

(FOR ADMISSION)

W.P.(C) No. 605/2020 (X)

(FOR ADMISSION)

Date : 29-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Chander Uday Singh, Sr. Adv.
 Mr. Fuzail Ahmad Ayyubi, AOR
 Ms. Ila Sheel, Adv.
 Mr. Ibad Mushtaq, Adv.
 Ms. Ashima Mandla, Adv.

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Ms. Ashima Mandla, Adv.
Mr. Abdul Qadir, Adv.

Mr. Salman Khurshid, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Ashima Mandla, Adv.
Mr. Zafar Khurshid, Adv.

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Ashima Mandla, Adv.

For Respondent(s)	Mr. Tushar Mehta, SG Mr. K.M. Nataraj, ASG Mr. Rajat Nair, Adv. Mr. B.V. Balaram Das, AOR
T.Nadu	Mr. M. Yogesh Kanna, AOR
M.P.	Mr. Saurabh Mishra, AAG Mr. Arjun Garg, AOR Ms. Rati Tandon, Adv.
Assam	Mr. Nalin Kohli, AAG Mr. Debojit Borkakati, AOR
Andaman & Nicobar	Mr. K.V. Jagdishvaran, Adv. Ms. G. Indira, AOR
Karnataka	Mr. V.N. Raghupathy, AOR
Haryana	Mr. Anil Grover, AAG Ms. Noopur Singhal, Adv. Mr. Sanjay Kumar Visen, AOR
Kerala	Mr. Jishnu M.L., Adv. Mr. G.Prakash, AOR
Chhattisgarh	Mr. Pranav Sachdeva, AOR Ms. Neha Rathi, Adv.
Goa	Mr. Arun Pedneker, Adv. Mr. Sachin Patil, AOR
Maharashtra	Mr. Sachin Patil, AOR Mr. Rahul Chitnis, Adv.
Gujarat	Ms. Deepanwita Priyanka, AOR
Tripura	Mr. Shuvodeep Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 2nd July, 2020.

In the meantime, as prayed, petitioner(s) are free to file additional documents through e-mail.

Counsel for the petitioner(s) has also assured the Court to serve advance copy of the

additional documents along with the writ petition(s)
on the office of the learned Solicitor General
before the next date of hearing.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER